ORIGINAL IN HINDI

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.2328
TO BE ANSWERED ON 5TH AUGUST, 2022

IMPLEMENTATION OF ONORC SCHEME

2328 # SHRI RAM NATH THAKUR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the status of providing ration cards under the 'One-Nation-One-Ration-Card (ONORC) Scheme' which provides for making ration available through ration card at the place where the card holder is present;

(b) the study regarding the extent of relief to the common man from inflation due to provision of ration through ration card; and

(c) whether Government would consider relaxing the norms to enable the issuance of more ration cards, keeping in view the inflation, so that the common man can get relief from it?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): All the 36 States/UTs have been on boarded under One Nation One Ration Card (ONORC) plan and thus covering the entire NFSA population of around 80 crore under its ambit.

(b): As a part of the Concurrent Evaluation of the implementation of National Food Security Act (NFSA) and Targeted Public Distribution System (TPDS) operations through appointed Monitoring Institutes (MIs), which are reputable Universities and Institutes, the Department has inter-alia conducted assessment of implementation of ONORC plan in selected districts of all the States/UTs in a phased manner. These evaluation studies clearly indicate that the beneficiaries are leveraging the facility of ration portability to access their NFSA as well as PM-GKAY foodgrains from any FPS of their choice, without being dependent on the tagged ration shop in the ration card. This is also corroborated from the fact that more than **77 crore** portable transactions have been recorded so far and more than **3.4 crore** portable transactions are being recorded every month, showing very wide acceptability of ONORC by the common man.

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(c): National Food Security Act (NFSA) provides maximum coverage for about 81.35 Crore persons, and currently around 79.73 crore persons are covered to avail highly subsidized foodgrains under NFSA as well as free ration under Pradhan Mantri Gramin Kalyan Anna Yojana (PMGKAY).

Further, States/UTs continuously issue new ration cards to the genuinely eligible households/beneficiaries in lieu of deleted duplicate/ineligible ration cards subject to the ceiling limit under National Food Security Act (NFSA), so that rightful targeting of subsidised foodgrains is achieved.

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